

DIVISION BENCH
COURT - I

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/223(KB)2019
IA(I.B.C)/154(KB)2020,
IA(I.B.C)/579(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	J. D. INDIA CORPORATION VS NARESH RETAIL MART LLP
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physical)

Mr. Udit Agarwal, Adv. : For Gouranga Commercial Pvt. Ltd.
Mr. Rahul Parasrampur, PCS : For RP
Ms. Jaysree Bhandari, in person

ORDER

1. Ld. Authorized Representative/counsel for the parties present.
2. Ld. Counsel appears and seeks opportunity to file Vakalatnama & authorisation. Let the needful be done during the course of this week.
3. List this matter on **27/10/2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**